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OA. 769/95  
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Order dated 20.8.2002

Heard Shri C.A.Rae, learned counsel for the applicant and Shri A.K.Bose, learned Sr.Standing Counsel for the Respondents.

During argument, learned counsel for the applicant stated that in view of orders dated 10.3.1997 passed in O.A.768/95(Surendranath Samal vs. Union of India & Ors., represented through (1) Secretary, Dept. of Cabinet Affairs, New Delhi, (2) Director, Aviation Research Centre, New Delhi, (3) Asst.Director, A.R.C., Charbatia, Cuttack and (4) Commandant, C.S.D., A.R.C., Charbatia), he may be permitted to withdraw this Application. Accordingly, this O.A. is dismissed as withdrawn.

BS  
MEMBER (ADMINISTRATIVE)

Y.A. 20/8/02  
MEMBER (JUDICIAL)